## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/30/2016

NAME OF THE PETITIONER(S)

: N.Kannan

NAME OF THE RESPONDENT(S)

: Sri Selvanarayana Packaging P Limited & 8 others

**UNDER SECTION** 

: 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

1) ABISHER RAMAN

councel for the

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Pelihoner.

2) J. ARUL MOZHI

counsel for the

1,2,34,5

Responde

## <u>ORDER</u>

Shri Abishek Raman, counsel for petitioner present. Ms J Arul Mozhi, counsel for R1 to R5 present and prayed further time for filing a detailed statement of expenditure by way of an affidavit as has already been directed. Considering the request, final opportunity is granted for filing the same. Put up on 27.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)